

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 146 of 2012

Dated : 30th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chhattisgarh Mini Steel Plant Association **Appellant(s)**

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : **Mr. Amit Kapur**
Ms. Sugandha Somani
Mr. Ankit Shah

Counsel for the Respondent(s) : **Mr. Anand K Ganesan**
Ms. Swapna Seshadri
Mr. K. Gopal Choudary for R-2
Mr. A. Bhatnagar

ORDER

At the request of the Learned Counsel for all the parties, post the matter for hearing on **1st July, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt